

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 216**  
**84/241-242/ND/2018**  
**CA-581/2020, CA-1518/2019,**  
**CA-223/2021, CA-250/2021**

**IN THE MATTER OF:**

**Sh. Vishwanath Bathla**

... **Applicant/Petitioner**

**Versus**

**M/s. Sarthak Madhur Publications Pvt.  
Ltd.**

... **Respondent**

**Under Section: 241-242**

**Order delivered on 10.11.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Sonali Karwasra Joon, Mr. Varsha Banerjee,  
Mr. Harshit Aggarwal, Mr. Madhookant Bhatia  
Advs.

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 01.12.2023.

**Sd/-  
(COURT OFFICER)**